

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 228/252/ND/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Leo Elevators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rasu Sharma for the Petitioner
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Id. Counsel for the ROC prays for some time to file his reply. To come up on 23rd January, 2018.



(Ina Malhotra)
Member (J)